

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2788
ANSWERED ON:07.02.2014
DISPENSATION ON LOANS TO GAS BASED POWER PLANTS
Krishnaswamy Shri M.

Will the Minister of FINANCE be pleased to state:

- (a) whether the banks have sought special dispensation on loans to gas based power plants in the country; and
- (b) if so, the details and the present status thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) & (b): RBI has informed that IDBI Bank, State Bank of India & J&K Bank had requested them seeking special dispensation on restructuring of accounts of Ratnagiri Gas and Power Pvt. Ltd., and GMR Rajamundry Ltd. Besides, a reference was also received from Association of Power Producers (AAP) seeking certain special dispensation to be extended by banks for Gas Power Projects. However, RBI is not in favour of granting any sector specific special dispensation.